

## THE HIGH COURT OF KERALA

HCKL/493/2022-DI-3

Ernakulam: 682031.

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Date: 03-06-2022

## **OFFICIAL MEMORANDUM**

Sub:- Government Circular regarding application of model code

of conduct due to bye election to Thrikkakara Legislative

assembly constituency-communicated - reg.

Ref: Government Circular No.Cdn.4/59/2022/GAD dated

07.05.2022.

The Government Circular referred above is communicated herewith for information and necessary action.

(By Order)

Suneera .P.M.

Deputy Registrar

Encl:

As above.

To

All the District Judges.

(The District Judges shall communicate a copy to all the courts under them.)

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GOVERNMENT OF KERALA

2 8 MAY 2022

No. Cdn.4/59/2022/GAB

17 HAY 2022

General Administration (Co-ordinat Dated, Thiruvananthapuram, 07.05,2022

## CIRCULAR

Suc General Administration Department - Bye Election to 83- Thrikkakara gislative Assembly Constituency - Application of Model Code of Conduct Guidelines from Election Commission of India - Instructions issued-

Note No.Ek3/99/2021/Elec., dated, 04/05/2022 from Chief Electoral Ref:-Officer, Kerala.

The Election Commission of India has announced Bye-election to 83- Thrikkakara Legislative Assembly Constituency and the Model Code of Conduct has come into force with immediate effect from 02.05.2022 in the entrie district of Ernakulam in which the Legislative Assembly Constituency going to poll is included.

The Manual on Model Code of Conduct (http://eci.gov.in/files/file/9375-manualon-model-code-of-conduct/) and the Compendium of Instructions on Model of Code of Conduct (http://eci.gov.in/files/file/9166-compendium-of-instructions-on-model-code-of conduct2018/) are available in the website of Election Commission of India.

By Order of the Governor,

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REGISTRAR GENERAL

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PR(N)

DR(F)

DR(R&C)

K.R.JYOTHILAL **Principal Secretary** 

Section x and put up

The Principal Secretary, Election Commission of India, Nirvachan Sadan,

Asoka Road, New Delhi-110 001

The Chief Electoral Officer and Principal Secretary to Government, Election Department,

Thiruvananthapuram'

All Additional Chief Secretaries/Principal Secretaries/Secretaries

The Secretary to Governor

The Secretary, Kerala Legislative Assembly, Thiruvananthapuram

The Advocate General, Eranakulam

The Registrar, High Court of Kerala, Eranakulam

The Secretary, Kerala Public Service Commission, Thiruvananthapuran R(J)

All District Collectors

All Heads of Departments.

The Chief Executives of all Public Sector Undertakings.

The Government owned Industrial Concerns } Through District Collectors

All Government Commercial Undertakings } concerned

All Departments in Government Secretariat including Law and Finance

(They may be requested to give necessary directions to the offices under their administrative control)

The Station Director, All India Radio, Thiruvananthapuram

The Labour Commissioner, Thiruvananthapuram.

The Registrar, Kerala/Cochin/Calicut/Mahatma Gandhi/Kannur University

The Registrar, Kerala Agriculture University, Mannuthi, Thrissur
The Registrar, Sree Sankaracharya Sanskrit University, Kalady, Aluva
The Registrar, Kerala University of Health and Allied Sciences, Thrissur-680 596
The Registrar, Kerala Veterinary & Animal Sciences University, Pookodu, Wayanad
The Registrar, Kerala University of Fisheries and Ocean Studies, Panangad, Kochi
The Director, Information & Public Relations Department

(for giving wide publicity through media and Govt. Website)
Web & New Media (for publishing in Government Website)
Stock File/Office copy

Forwarded/by Order,

Section Officer